

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:673
ANSWERED ON:26.02.2015
DEVELOPMENT OF NHS
Kothapalli Smt. Geetha

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has sanctioned funds to some States for the development of National Highways/Express Highways/State Highways during the 11th & 12th Plan period; and

(b) if so, the details thereof during each year of the said period and the funds spent so far, highway-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) Central Government is responsible for development of National Highways (NHs). However, funds for development of State Highway, major district roads (other than rural roads) are also provided to States/UTs under Central Road Fund, Act 2000.

(b) Funds are provided State-wise and not Highway-wise. Details of funds provided to State/UTs for development of NHs and for State Roads under CRF Act, 2000 from 2007-08 to 2014-15 are given in Annexure.